

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 1305/2015

THE AUTHORIZED OFFICER LAND REFORMS TRIBUNAL & ANR.Petitioner(s)

VERSUS

MANDAVA UMAMAHESWARA RAO & ORS.

Respondent(s)

Date : 31-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. S.. Udaya Kumar Sagar, AOR

For Respondent(s)

Mr. Abhijit Sengupta, AOR

Mr. Sanjay Jain, AOR

Mr. Sadineni Ravi Kumar, AOR

Mr. Udita Singh, AOR

Mr. Zaid Ali Subzposh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No. 27 has failed to file the Counter Affidavit.

Service is complete upon respondent Nos. 20, 21(i), 21(ii),
but no one has entered appearance on their behalf.Notice could not be served to Respondent Nos. 22(i), 22(ii),
29 and same received back "undelivered". Hence, Ld. counsel for the
petitioner shall file the fresh particulars of the above
respondents and he shall also take fresh steps for the service of
notice to them within a period of two weeks.

List again on 31.03.2020.

RAJIV KALRA
Registrar